Founds for Small Scale Industries

3639. SHRI CHHEDI PASWAN : SHRI KUNJEE LAL

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether there is any proposal to allocate additional funds for the development of Small Scale Industries in Bihar and Rajasthan;

(b) if so, the details thereof, State-wise;

(c) whether the amount allocated for this purpose during the current Five Year Plan is less than the amount allocated in the Seventh Five Year Plan; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) There is no specific proposal from the Governments of Rajasthan and Bihar for allocation of additional funds for the development of Small Scale Industries.

(b) Does not arise.

(c) For Rajasthan, the agreed outlay for the Eighth Five Year Plan for the development of Village and Small Scale Industries is Rs. 170.94 crores as against only Rs. 46.05 crore for the Seventh Five Year Plan. The corresponding figures for Bihar are Rs. 120.32 crore and Rs. 70.00 crore respectively.

(d) Does not arise.

Deployment of CISF

3640. SHRI ANKUSHRAO RAOSAHAB TOPE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have received any complaint from the Central Industrial Security Force that the force was not properly deployed during the recent Assembly elections in Bihar;

(b if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (c). It was reported that 7 coys of CISF were not deployed on polling booths on static duties. These coys were, however, utilised on mobile patrolling.

[English]

Professional Training Institutions for SC/ST Girls

3641. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of WELFARE be pleased to state :

(a) the number of educational institutions set up during the last year to provide the professional training to the girls belonging to Scheduled Castes and the Scheduled Tribes

(b) the number of SC/ST girls of Utter Pradesh benefited by these educational institutions; and

(c) the financial assistance provided by the Union[•] Government to Uttar Pradesh for these institutions during the said period?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No educational institutions for providing professional training to Scheduled Caste/Scheduled Tribes girls has been set up anywhere in the country under any scheme of Government of India, Ministry of Welfare. However, the Government has given grant-inaid to 83 voluntary organisations in the country to provide training to Scheduled Castes and Scheduled Tribes women/girls in various vocational and skill development trades like computer, typing, short-hand, tailoring, embroidery and knitting, etc. during the year 1994-95.

(b) 1085 SC/ST women/Girls benefited by the training centers, run by the voluntary organisations.

(c) Rs. 28.06 lakhs has been provided to 13 voluntary organisations in Uttar Pradesh during 1994-95.

[English]

Flood Control Programmes

3642. SHRIMATI KRISHNENDERA KAUR (DEEPA) : SHRI RAMESHWAR PATIDAR : SHRI RAJESH KUMAR : SHRIMATI SHEELA GAUTAM :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government are taking measures to implement the soil-conservation and drainage area projects as its Flood Control Programmes;

(b) if so, the details thereof; and

(c) the funds provided by the Union Government for this purpose, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) to (c). A centrally sponsored scheme namely integrated watershed management in the catchments of flood prone rivers in Gangetic basin is being implemented since VI Five Year Plan with 100%. Central assistance comprising 50% grant and 50% loan to the States. At present 10 catchments are covered under the scheme covering 8 States. Statewise Central assistance providked during 1994-95 are given in the enclosed Statement-I 163 Written Answers

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STATEMENT-I

Showing statewise catchment apported and assisance released for 1994-95 under centrally sponsored scheme of integrated watershed management of flood prone rivers

S. No	States	Cat	chment	Assistance	
			(Rs	. in lakhs)	
1.	Bihar	i)	Sone	Nil	
		ii)	Ajoy		
		iii)	Punun	•	
2.	Haryana	i)	Ghaggar	90.00	
3.	Himachal Pradesh	i)	Upper Yamur	na 307.50	
		ii)	Giribata		
		iii)	Ghaggar		
4.	Madhya Pradesh	i)	Sone	469.00	
5 .	Punjab	i)	Ghaggar	50.00	
6 .	Rajasthan	i)	Sahibi	719.00	
7.	Uttar Pradesh	i)	Gomti	1251.50	
		ii)	Sone		
		iii)	Upper Ganga	a	
		iv)	Upper Yamur	a	
8.	West Bengal	i)	Ajoy	103.00	
	-	ii)	Rupnarain		
	Total			2990.00	

Telephone Tariff

3643. SHRI ATAL BIHARI VAJPAYEE : DR. LAXMINARAYAN PANDEYA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to introduce discount in telephone tariff facility for International Subscriber Dialling (ISD) at par with S.T.D. (Subscriber Trunk-Dialling);

(b) if so, the details thereof;

(c) whether the Government have made any assessment of the loss of revenue being suffered by the Indian Telecommunication services due to diversion of ISD calls as "Collect calls" and also on account of concessional tariff; and

(d) if so, details thereof for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) A proposal on the subject is under consideration.

(b) to (d). While a 'Collect Call' means less revenue for DOT it also results in additional business. However, it is not possible to quantify the net effect. The concessional tariff is primarily intended to shift traffic from peakload hours to off peak hours. The incidental advantage is generation of additional business.

Sardar Sarovar Project

3644. SHRI SHANKERSINH VAGHELA : Will the Minister fo WATER RESOURCES be pleased to state :

(a) the latest position of the Sardar Sarovar Project;

(b) whether the project would be completed within stipulated time;

(c) if not, the reasons therefor;

(d) whether some States have requested to reduce the height of the project;

(e) if so, the details alongwith the reasons advanced for reduction of the height of the project; and

(f) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) to (c). A Statement is enclosed.

(d) to (f). The issue regarding the proposal of the Government of Madhya Pradesh for reduction in the height of Sardar Sarovar Dam from 455 feet to 436 feet forms part of the Write Petition (Civil) No. 319 of 1994 in the matter of Narmada Bachao Andolan versus Union of India and others which is presently under consideration by the Supreme Court of India and hence, the matter is subjudice.

STATEMENT

Progress in construction of Sardar Sarovar Project

A. Physical progress as on 31.1.95 :

4.	5
87 73.46	75.89
· - · · · · · · · · · · · · · · · · · ·	
	92.46 (Open) 94.82 (Underground)